

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**  
**UNSTARRED QUESTION NO.1653**  
TO BE ANSWERED ON 21<sup>st</sup> SEPTEMBER, 2020

**WELFARE OF CIVILIANS IN CANTONMENT**

1653. SHRI RAJENDRA AGRAWAL:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether the Government has any proposal to provide financial assistance for the welfare of civilians residing in cantonment area and if so, the details thereof;
- (b) whether the Government proposes to set up a high level committee to take note and solve the problems of the civic population residing in these areas and if so, the details thereof; and
- (c) the steps taken by the Government or envisaged to be taken in this regard?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI SHRIPAD NAIK)

(a) The Central Government provides financial assistance in the form of ordinary Grant-in-Aid to deficit Cantonment Boards. During 2019-20, 56 Cantonment Boards out of 62 received such Grant-in-Aid amounting to Rs.361.60 crores. In addition to the above, grants for creation of capital assets to the tune of Rs. 10 crores have been given to Cantonment Boards for undertaking various infrastructural projects.

(b) & (c): To address the issues of residents of Cantonments, Ministry of Defence constituted an Expert Committee on 31.08.2018 on Working of Cantonment Boards. Based on Expert Committeesø report, the Ministry of Defence has taken decisions on a number of issues relating to defining repairs of houses in Cantonment areas, allowing construction of individual w.c/toilets in authorized houses for the benefit of residents and constitution of specific three Committees of Cantonment Boards namely Finance Committee, Education Committee and Health & Environment Committee for greater democratization in the Cantonment.

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